

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS: DELHI**

**C I R C U L A R**

**Sub: Regarding 'Mock Drill' exercise in Tis Hazari Court Complex.**

All the Judicial Officers/Advocates/Staff Members/Litigants are hereby informed that as per directions of Ld. Principal District & Sessions Judge (HQs), Delhi, a 'Mock Drill' with special emphasis on Terror Attack is scheduled to be conducted on **15.10.2024 at 02:00 p.m.**

Therefore, all the concerned at Tis Hazari Court Complex are requested to co-operate for successful completion of said Mock Drill.

(WINAY SINGHAL)  
Officer In-charge, Security Cell/  
District Judge-9 (Central)  
Tis Hazari Courts, Delhi

No. 18 M/BMC Cell (Security)/THC/2024

55145-420

Dated:

09.10.2024

**Copy forwarded for information and necessary compliance to:**

1. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. All the Judicial Officers of Central & West District *with a request to bring the same into the knowledge of staff working under their kind control.*
4. Administrative Officers (Judl.), Branch In-charge of Central & West District *with direction to bring the same into the knowledge of staff working under their control.*
5. The President, Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi *with a request to circulate it amongst its members for information.*
6. Director, Prosecution Branch, Tis Hazari Courts, Delhi.
7. Deputy Commissioner of Police: Security (Courts), Main Security Lines, Manas Marg, Bapu Dham, New Delhi *with direction to take necessary action and submit report accordingly.*
8. Deputy Commissioner of Police (North), Civil Lines, Delhi 110054 *with direction to take necessary action and submit report accordingly.*
9. Deputy Commissioner of Police (Traffic), Central Range, Old Police Line, No.4, Delhi *with direction to take necessary action accordingly.*
10. The SHO, PS Subzi Mandi, Delhi *with direction to take necessary action accordingly.*
11. Chowki Incharge, Police Post, Tis Hazari, Delhi *with direction to take necessary action accordingly.*
12. Inspector (Court Security), Tis Hazari Court Complex, Delhi *with direction to take necessary action and submit report accordingly.*
13. CCTV Control Room, Tis Hazari Courts, Delhi for information and necessary action.
14. Medical Officer, Delhi Govt. Dispensary, Room No. 141, Tis Hazari Courts, Delhi for information and necessary action.
15. Assistant Engineer (Electrical), PWD, Tis Hazari Courts, Delhi *with direction to ensure that the PA system and all CCTV cameras installed in Tis Hazari Courts are functional and also to make a special arrangement for installation of a PA system at Central Hall, Tis Hazari Courts.*
16. Branch In charge, Caretaking Branch (Central), Tis Hazari Courts, Delhi *with request to provide necessary assistance to the concerned authority to conduct the said mock drill.*
17. The Website Committee, Hindi & English, Tis Hazari Courts, Delhi.
18. Dealing Official, Website Committee, Tis Hazari Courts, Delhi *with the direction to upload it on the office Website.*
19. Dealing Official, LAYERS *with direction to upload it on LAYERS.*
20. Notice Board, Tis Hazari Courts, Delhi.

Officer In-charge, Security Cell/  
District Judge-9 (Central)  
Tis Hazari Courts, Delhi